

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/7(KB)2024
IN
C.A.(CAA)/164(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	SHREE ENTERPRISES (COAL SALES) PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Sashi Agarwal, CA] For the Petitioner
Ms. Meenakshi Manot, Adv.]
Mr. Arun Kumar Mishra, Adv.]

Mr. S. Channakeshva, Assistant Director] For the RD (ER), MCA

ORDER

1. Leaned Authorized Representative for the Petitioner present. Mr. S. Channakeshva, Assistant Director from the office of the Regional Director (Eastern Region) MCA present in-person.
2. Compliance that was required has been done and the appointed date is shifted to 1st April, 2023. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**